

	April-Dec. 1975	April-Dec. 1974
(In round figures in tonnes)		

**UDYOGAMANDAL:**

Ammorium Sulphate	₹88,000	₹64,000
Ammorium Phosphate 16:20	₹50,200	46,300
Ammorium Phosphate 20:20	21,800	₹16,900
Superphosphate	₹11,400	₹17,500
<b>COCHIN:</b>		
Urea	₹1,05,900	₹53,300

Production of Superphosphate had to be limited on account of lack of demand.

Despite the increased production, FACT have incurred losses due to increases in the cost of inputs and reduction in the final selling prices. The exact quantum of losses can be accurately assessed only after the accounts are finalised at the end of the financial year.

**Varkala Railway Station, Kerala**

1240. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Varkala Railway Station in Kerala has no amenities for the passengers even today; and

(b) if so, what steps have been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) All the basic amenities, such as waiting hall, benches, proper lighting arrangements, drinking water supply, sanitised latrines, booking office, raised platforms, with well maintained surface, are available at this station. Addi-

tional amenities like upper class waiting room, cover over platform, parcel office, passenger shelter, circulating area etc. are also provided at Varkala Station.

(b) Does not arise.  
Companies floated during the last three years

1241. SHRI VAYALAR RAVI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) total number of new companies floated during the last three years; and

(b) how many of them have started functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) and (b). The number of companies limited by shares registered under the Companies Act, 1956 during the last three years i.e., 1972-73, 1973-74 and 1974-75 is given as under:—

Year	No. of companies registered.
1972-73	2860
1973-74	3777
1974-75	3699

All but three of these companies which ceased functioning during the said period, were at work at the close of the period i.e., as on 31-3-1975.

**Development of Andhra Pradesh in the field of Chemical Industries**

1242. SHRI Y. ESWARA REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state how many new chemical industries have been allotted for Andhra Pradesh during the current plan period?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** The information is being collected and will be laid on the Table of the Lok Sabha,

**Requirement of Ethyl Alcohol by Andhra Pradesh**

1243. **SHRI Y. ESWARA REDDY:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state whether Government propose to take ethyl alcohol from surplus State and give it to Andhra Pradesh for industries?

**THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI):** Allocations of ethyl alcohol from surplus to deficit States are made by Central Government on the recommendations of the Working Committee of the Central Molasses Board. In its last meeting held on 26-11-75 the Committee had recommended allocation of 2.00 million litres of alcohol from Tamil Nadu and 0.5 million litres from Karnataka to meet the requirement of the Synthetic Drugs Plants of I.D.P.L. in Andhra Pradesh. The recommendation was accepted by the Central Government and orders issued accordingly.

**Shortage of Caustic Soda**

1244. **SHRI Y. ESWARA REDDY:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of Andhra Pradesh has asked for the distribution of soda ash through State Directors of Industries;

(b) if so, the decision of Central Government thereon;

(c) whether there is an acute shortage of caustic soda throughout the country; and

(d) if so, the steps taken to raise the production and also to fix the price of caustic soda?

**THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI C. P. MAJHI):**

(a) No, Sir.

(b) Does not arise.

(c) and (d). Presently no shortage of caustic soda is being reported. However, Government is keeping a watch on the production trends. Government exercises no control on the price of caustic soda. The Alkali Manufacturers Association representing the industry, recommends the ceiling selling prices of caustic soda to its constituent members.

**Scarcity of DMT**

1245. **SHRI D. D. DESAI:** Will the Minister of PETROLEUM be pleased to states:

(a) whether there is a DMT scarcity in the country, and

(b) if so, the steps taken to overcome this scarcity?

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI):** (a) and (b). The demand for DMT is in excess of production and supply since October 1975. Steps have been taken to augment availability of paraxylene, which is the raw material for manufacture of DMT, by imports for increasing domestic production of DMT. Import of DMT is also planned to further supplement indigenous availability.

**Appointment of Sons/Daughters of Loyal Railway Employees**

1246. **SHRI S. M. SIDDAYYA:** Will the Minister of RAILWAYS be pleased to state: